

Contested commercial cases disposed during the month of FEBRUARY-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of	Act/Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-769/2023	09.05.2023	POONAM AGGARWAL VS. JAGDISH	BHASKER TIWARI AND MANOJ KUMAR SINGH	9810146082 & 8700015832	01.02.2024	268	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1067/2020	28.07.2020	RAMESH CHANDER BHARIJA VS. ASHWANI KAPOOR	VIKRAM DUA AND HAKIM KHAN	7358276382 & 9641282343	03.02.2024	1285	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2148/2022	09.09.2022	SHREE PAPER CO. LTD. VS. KRF LTD.	HAIKM KHAN AND USHA KIRAN	9314282220 & 9217238100	13.02.2024	522	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP COMM-167/2022	11.11.2022	NARENDER KUMAR BAIRWA VS. KOTAK MAHINDRA PRIME LTD.	PAWAN KUMAR GUPTA AND AKASHDEEP SINGH	8076403927 & 9958724670	14.02.2024	460	No	Contested	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-237/2022	20.01.2022	RAM NIWAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI AND SANJEET MALIK	9871441764 and 9958150227	16.02.2024	757	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-607/2022	16.02.2022	SHANKAR LAL VS. AASIF ENTERPRISES	NITIN KUMAR AND ZIA UL HAQ	981848206 & 7532854603	22.02.2024	736	Yes	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-290/2019	08.03.2019	B.K. INDUSTRIES VS. RAHUL AUTOMOTIVES	ROHAN BHAMBHRI AND SHIVANK KAPOOR	9810553682 & 9718220036	29.02.2024	1819	Yes	Contested	-----	-----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL													
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 264/2023	14.02.2023	NARESH GUPTA V/S SHUBHAM SAINI	YOGESH KUMAR VERMA	9810057219	06.02.2024		No	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 264/2023	22.02.2024	MUKESH GOYAL V/S MCD	A.K. TRIVEDI	9810104312	22.02.2024		Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 3286/2021	13.09.2021	ICICI BANK LTD VS. MIRAJ BIOTECH AND ANOTHER	SATISH KUMAR	9811191050	29.02.2024		Yes	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/699/2022	24-02-2022	JITENDER AGGARWAL VS M/S ALLIANZE GLOBAL PVT. LTD.	SH. JAYADITYA GUPTA	9719513045	01-02-2024	710 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1936/2022	04-08-2022	M/S JAI BABA NANAK CLOTH TRADING CO Vs CAMMY JAIN PROP OF M/S CAMMY TRADERS AND ANR	SH. ROHIT GOSWAMI	9958823185	02-02-2024	547 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/161/2023	25-01-2023	PUNJAB AND SIND BANK Vs RAJANI PROPRIETOR M/S BHUSHAN JEANS	SH. GAURAV	9953226302	07-02-2024	378 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/833/2019	30-05-2019	MOHINI GUPTA PROPRIETOR OF M/S SHRI HARI ELECTRICALS Vs M/S ULTR CAB INDIAN LTD	SH. ABHISHEK KAUSHIK	9868521167	16-02-2024	1723 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK THC DELHI	PETITION U/S 34	OMP (COMM.)/99/2023	02-06-2023	HEEMANSHU PUBLICATIONS THROUGH NEERAJ GUPTA AND Anr Vs ARISTO PAPER MART	SH. NAMAN SABHARWAL	9810821771	17-02-2024	260 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S
			304 EXTENSION BLOCK THC DELHI	PETITION U/S 34	OMP (COMM.)/99/2022	15-07-2022	SHRADDHA ADARKAR Vs RBL BANK LIMITED	SH. RITESH KHARE	8130136366	24-02-2024	589 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S
			304 EXTENSION BLOCK THC DELHI	PETITION U/S 34	OMP (COMM.)/35/2022	11-03-2022	PITBULL NUTRITION INDIA PVT LTD Vs TOYOTA FINANCIAL SERVICES PVT LTD	SH. MAYANK BANSAL	9891688600	27-02-2024	718 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS COMM 1806/2019	26-02-2019	NAVNEET EDUCATION LTD V/S NAVNEET PRAKASHAN MANDIR AND ANR			02-02-2024	1782	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS COMM 1039/2021	23-03-2021	AC GEMS VS JEWELS SHINE AND ORS			08-02-2024	1042	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1862/2021	18-06-2021	ASHOKA SWITCHGEAR PVT LTD VS DISTRIBUTION SYATEM			05-02-2024	952	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/5537/2021	23-12-2021	ADITYA KUMAR VS SANTOSH INDUSTRIES			13-02-2024	772	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1180/2022	29-04-2022	RAVINDER KUMAR WADHWA VS MCD			05-02-2024	642	YES	CONTESTED	NIL	NIL	PETITION U/S
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1359/2022	30-05-2022	REEMA MANOCHA VS NDMC			23-02-2024	629	YES	CONTESTED	NIL	NIL	PETITION U/S
			305 EXTENSION BLOCK THC DELHI	RECOVERY	OMP (COMM.)/35/2022	26-09-2022	SHRI SATYA NARAYAN SHARMA PROPRIETOR OF ADARSH ELECTRICALS VS MS HARSH ELECTRICALS			20-02-2024	507	YES	CONTESTED	NIL	NIL	PETITION U/S
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL													
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	940/2023	08.06.2023	UMESH TYAGI VS MCD & ORS.	SAKHIL RANA	8.86E+009	03.02.2024	240	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	OMP (COMM)	24/2023	16.02.2023	SHIV SHAKTI CARDS VS A. K. PAPER SUPPLY AGENCIES	CHANDRA SHEKHAR YADAV	9.81E+010	07.02.2024	356	NA	CONTESTED	NA	NA	PETITION U/S 34 OF ARBITRATION ACT.
			302	CS(COMM)	977/2023	01.07.2023	UMESH TYAGI VS MCD & ORS.	SAKHIL RANA	8.86E+009	21.02.2024	235	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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			302	CS(COMM)	316/2021	27.01.2021	ICICI BANK LTD. VS VIKRAM KUMAR	MOHIT TYAGI	9811191050	22.02.2024	1121	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	1264/2019	22.07.2019	PREM KHARBANDA VS M/S STATIONARY	RAJEEV UPKAR	981116256	20.02.2024	1670	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS (COMM) 3013/19	21.12.2019	M/S SACHDEVA LIGHTING VS ANKUR LIGHTING INDIA LTD	SH. PARMOD KUMAR GUPTA	NA	02.02.2024	1504	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	TRADE MARK	CS(COMM) 2011/2019	18.12.2018	M/S KBR HOSPITALITY VS DEEP SINGH DEOL & ANR	SH. MANISH GUMBER	NA	03.02.2024	1873	NO	CONTESTED	NIL	NIL	TRADE MARK ACT
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-2205/2018	18.07.2018	DURGA INDUSTRIES VS SNB SALES UDYOG AND ANR	SH. ARJUN SANJAY	NA	22.02.2024	2045	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM/1449/2022	03.06.2022	SPP FOOD PRODUCTS PRIVATE LIMITED VS SRI BHAGAT JI INDUSTRIES	BHARAT ARORA	9811935158	08.02.2024	615					
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM/1031/2022	06-04-2022	MAYANK SINGHAL PROP OF M/S AKS IMPEX Vs KAMAL KISHOR JAIN PROP OF M/S NEERU TRADING CO	SADHEY SHYAM	9968237976	09-02-2024	674					
			309 THIRD FLOOR EXTENTION BLOCK	CS	COUNTER CLAIM/14/2023	07-03-2023	KAMAL KISHOR JAIN Vs MAYANK SINGHAL	SUI GENERIS	9718680536	09-02-2024	339					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/2329/2022	13/10/22	M/S LAKSHAY TRADERS THROUGH ITS PROP AJAY KUMAR MANGAL Vs SUBHASH CHAND SUBNERIYA PROP OF JAYA	Himanshu Verma	7827141819	06/02/24	481	Yes	Contested	06/02/24	0	
			307	Civil	CS (COMM)/2264/2022	28/09/22	BANK OF BARODA Vs M/S KHANDELWAL FURNISHING	Chitra Malhotra	9212888057	17/02/24	507	Yes	Contested	17/02/24	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/134/2020	18/01/20	AGGARWAL Vs G.NCT. OF	Akshu Jain	9810300955	03/02/24	1477	-	Contested	-	-	Recovery of
			310	CS (COMM)	CS (COMM)/1022/2021	22/03/21	BANK LIMITED Vs DHARA	Alok Kumar	9911000126	06/02/24	1051	-	Contested	-	-	Recovery of
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL													
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/1016/2022	05-04-2022	M/S TUSS FACILITY SERVICES Vs MAHA DURGA CHARITABLE TRUST	SUNIL MADWEDI	9717177491	17-02-2024	683 DAYS	--	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/2044/2022	26-08-2022	CANARA BANK Vs SK ENTERPRISES PROP SHRIKANT	PRANAY SHARMA	9873701002	14-02-2024	537 DAYS	--	DECREED	NIL	NIL	

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL													
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/550/2019	21-11-2019	M/S PRIMAVERA MANUFACTURING CO PVT LTD Vs DEE PEARLS (INDIA) LLP	Vaibhav Dabas	9717499959	03.02.2024	1549 Days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/185/2020	10-07-2020	AJAY KUMAR KATHURIA Vs LOVE CHAUHAN	Sermon Rawat	9873164160	07.02.2024	1244 Days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/197/2020	29-07-2020	DEE PEARLS INDIA LLP AND ANR. Vs M/S PRIMAVERA MANUFACTURING CO. P. LTD. AND ANR.	Pankaj Jain	9810026059	03.02.2024	1256 Days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/93/2021	02-02-2021	SUSHMA CHAWLA Vs SH BRIJ MOHAN SARNA	Amulya Dhingra	9911400404	19.02.2024	1112 Days	No	Contested	NIL	NIL	
				MISC DJ	Misc DJ/127/2023	24-02-2023	M/S SUBHASH MANUFACTURING HOUSE Vs M/S SHIVAM PLASTIC	Dhirender Singh	NIL	06.02.2024	347 Days	No	Contested	NIL	NIL	
				MISC DJ	Misc DJ/776/2023	30-11-2023	MADHAV PLYWOOD Vs M/S WOOD PACKERS AND MOVERS	SUKHDEEP SINGH	NIL	07.02.2024	67 Days	No	Contested	NIL	NIL	
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/271/2023	18-03-2023	M/S KAMAL GUPTA PROP SH KAMAL GUPTA Vs MUNICIPAL CORPORATION OF INDIA THROUGH	VINAY KUMAR	8882675545	01-02-2024	290		DECREE	01-02-2024	Same Day	
				Recovery	CS (COMM)/903/2022	16-11-2022	ANIL KUMAR TYAGI Vs DR. SATISH KUMAR MISHRA	SANDEEP KR. &	9810122554	05-02-2024	168		DECREE	05-02-2024	Same Day	
				Recovery	CS (COMM)/904/2022	16-11-2022	THE STAR PRINTS PRIVATE LIMITED A PRIVATE LIMITED COMPANY Vs KRF LIMITED REGISTERED	SANDEEP PURI	9212047172	06-02-2024	169		DECREE	06-02-2024	Same Day	
				Recovery	CS (COMM)/147/2023	09-02-2023	EVERSHINE MARBLE CO Vs ORIENTAL INSURANCE CO. LTD.	DEVENDER SINGH	9818317222	15-02-2024	371		DECREE	15-02-2024	Same Day	
				Recovery	CS (COMM)/181/2023	21-02-2023	UNION BANK OF INDIA Vs DAYA RAM PROP M/S D R HOSIERY	ALOK KUMAR	9911000126	17-02-2024	361		DECREE	17-02-2024	Same Day	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/812/2022	10/10/22	MR. ASHISH SETHI Vs MODERN MASTI PRIVATE LIMITED	NAVEEN KUMAR CHAUDHARY	9810372713	21/02/24	499	NA	DECREED	Nil	Nil	
				OMP (COMM.)	OMP (COMM.)/40/2022	22/09/22	INDERJEET SINGH JOHAL Vs BOMBAY MARCANTILE COOPERATIVE BANK LTD	BALRAM SINGH	9811231910	22/02/24	518	NA	ALLOWED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	Counter Claim/25/2021	25/2021	13.04.2021	SH VIRENDER KUMAR HANDA AND ANR Vs MS PARIDHI BAKSHI	Sameer Diwan	9810134864	L5			decreed			

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				CS (COMM)/538/2021	538/2021	14.08.2020	PARIDHI BAKSHI VS VIRENDER KUMAR HANDA	Aahok Diwan	9810134864	27.02.2024			decreed			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/70/2019	CS (COMM)/70/2019	12-03-2019	BOORENT ENTERPRISES Vs THE LOYAL SAFE WORK AND ANR.			15-02-2024		NO	DECREE			
				CS (COMM)/206/2019	CS (COMM)/206/2019	06-06-2019	MR CHANDRA SHEKHAR Vs AMITESH TIWARI AND ORS			19-02-2024		NO	DECREE			
				CS (COMM)/203/2020	CS (COMM)/203/2020	10-12-2019	RAJINDER KUMAR Vs PRAKASH			17-02-2024		NO	DISMISSED			
				CS (COMM)/440/2021	CS (COMM)/440/2021	29-09-2021	M/S OKAYA POWER PVT LTD. Vs M/S DEV POLYPLAST PVT LTD.			22-02-2024		NO	DECREE			
				CS (COMM)/441/2021	CS (COMM)/441/2021	29-09-2021	M/S OKAYA FUJIKAWA POWERS PVT. LTD Vs M/S DEV POLYPLAST PVT LTD.			22-02-2024		NO	DECREE			
				CS (COMM)/442/2021	CS (COMM)/442/2021	29-09-2021	M/S NASAKA ENERGY SYSTEMS Vs M/S DEV POLYPLAST PVT LTD.			22-02-2024		NO	DECREE			
				CS (COMM)/585/2021	CS (COMM)/585/2021	25-11-2021	M/S GC ENTERPRISES Vs M/S MICRON LASERS			01-02-2024		NO	DECREE			
				CS (COMM)/894/2022	CS (COMM)/894/2022	15-11-2022	NK SALES CORPORATION Vs M/S KP FLEXIPAK PRIVATE LIMITED			24-02-2024		NO	DECREE			
				CS (COMM)/28/2023	CS (COMM)/28/2023	04-01-2023	CENTRAL BANK OF INDIA Vs KAMAL SHARMA			28-02-2024		NO	DECREE			
Misc DJ/748/2023	Misc DJ/748/2023	20-11-2023	SAHIL GUPTA Vs M/S NEERA CHEMICAL AND FERTILIZERS PVT LTD			08-02-2024		NO	ALLOWED							
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	875/2022	01.11.2022	BANK OF BARODA VS. MR. PUNIT KUMAR SHAH	SUMIT ANAND	9810760082	15.02.2024	471	YES	DECREED	NIL	NIL	RECOVERY
				OMP(COMM)	102/2020	10.12.2020	ZIMMER INDIA PVT. LTD. VS. GLOBAL SURGUCAL	R. JAWAHAR LAL	9958998396	14.02.2024	1161	N/A	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	115/2021	26.11.2021	INDO ARYA LOGISTICS VS. CENTRAL WHAREHOUSING CORPORATION	GAURAV SINGH	8860488574	22.02.2024	818	N/A	DISMISSED	NIL	NIL	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP (COMM)	133/2023	19.10.2023	THANGAM AGENCIES VS CLIX CAPITAL SERVICE PVT LTD	SHRI AJAY UPPAL	9811740125	29.02.2024	135	NO	DECREED	NA	NA	ARBITRATION

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				CS (COMM)	127/2022	29.01.2022	RAMESH BANSAL VS RAJENDRA GEARS AND ORS	SHRI AJAY UPPAL	9811740125	27.02.2024	760	NO	DECREED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY	CS (COMM.)/789/2022	16-09-2022	SHRI RAJENDER ARORA Vs DEUTSCHE BANK AG	SAHIL SHARMA	9899851982	19-02-2024	521	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17
OBJECTION U/S 34 ARBITRATION CONCILIATION ACT				ARBTN/5041/2018	10-09-2018	MS GROUPE SEB INDIA PVT LTD. Vs VIMAL MOULDERS	Sanjivan Chakraborty	983777471	21-02-2024	1990	Nil	DISMISSED	Nil	Nil	OBJECTIO N U/S 34 ARBITRATI ON CONCILIAT	
OBJECTION U/S 9 ARBITRATION CONCILIATION ACT				OMP (I) (COMM.)/96/2023	02-11-2023	BRILLTECH ENGINEERS PVT LTD Vs MAHARISHI DAYANAND CO- OPERATIVE GROUP HOUSING SOCIETY LTD	ANKUR SINGHAL	9811126091	27-02-2024	117	Nil	PETITION DISMISSED	Nil	Nil	OBJECTIO N U/S 9 ARBITRATI ON CONCILIAT	
OBJECTION U/S 9 ARBITRATION CONCILIATION ACT				OMP (I) (COMM.)/131/2023	22-12-2023	Brilltech Engineers Private Limited Vs Maharishi Dayanand Co Operative Group Housing Society Limited	ANKUR SINGHAL	9811126091	27-02-2024	67	Nil	DISPOSED	Nil	Nil	OBJECTIO N U/S 9 ARBITRATI ON CONCILIAT	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/31/2022	7-1-22	PSYCHE HOSPITALITY ENTERPRISES LIMITED Vs VEENOO ELECTRONICS	Sh. SN Relan	9999369662	01-02-24	755	Yes	DECREED	NIL	NIL	Recovery Suit
12, New Court Block-I			Civil Suit	CS (COMM)/556/2022	22-9-22	CANARA BANK Vs M/S SHREE BALAJI ENTERPRISES	Sh. Sonu Anand	9990042642	01-02-24	497	Yes	DECREE	NIL	NIL	Recovery Suit	
12, New Court Block-I			Civil Suit	CS (COMM)/177/2022	3-3-22	STATE BANK OF INDIA Vs VIKRAM ANANDRAO NIKAM	Sh Rajeev Sagar	9810021846	30/02/24	702	Yes	DECREED	NIL	NIL	Recovery Suit	
12, New Court Block-I			Civil Suit	CS (COMM)/344/2021	7-10-21	STATE BANK OF INDIA Vs ANITA	Sh Amit Kumar Singh	7838773507	29-02-24	875	Yes	DECREED	NIL	NIL	Recovery Suit	
12, New Court Block-I			Civil Suit	CS (COMM)/118/2022	9-2-22	PUNJAB NATIONAL BANK Vs AJAY LAL	Sh Vikram Gola	9811244209	29-02-24	750	Yes	DECREED	NIL	NIL	Recovery Suit	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM)107/2022	4-2-22	TETRONIX INDIA VS A B SALES	VIKRAM KUMAR	9958319099	05-02-24	731	YES	DECREED	Not Filed	N.A.	Suit for recovery
6, New Court Block-I			Commercial	OMP(COMM)39/2023	6-6-23	BINTU SINGH VS MAHINDRA AND MAHINDRA	RAHUL KUMAR		13-02-24	252	YES	DISMISSED	Not Filed	N.A.	SECTION 34 A & C ACT	
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Civil Suit	CS (COMM)/346/2019	1-5-19	G. LAL Vs BISHAN SINGH	Pradeep Kumar Pathak	750366922	12-02-24	1748	NA	Contested	NA	NA	Civil Suit
17, New Court Block-I			Petition U/s 34	OMP (COMM.)/10/2019	5-7-19	BHARAT HEAVY ELECTRICALS LTD. Vs GOGOAL HYDRO PVT. LTD.	Vishakha	7503717848	13-02-24	1684	NA	Contested	NA	NA	Petition Under Section 34	
17, New Court Block-I			Civil Suit	CS (COMM)/270/2019	21-12-18	FIRE FEATHER MEDIA PVT. LTD. Vs RAHUL KRISHNA AHUJA AND ORS.	Pranay Sarkar	9871870036	23-02-24	1890	NA	Contested	NA	NA	Civil Suit	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	VS Advocate	Advocate Mobile Number	Date Decision	of Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
			17, New Court Block-I	Petition U/s 34	OMP (COMM.)/37/2019	21-12-19	BHARAT HEAVY ELECTRICALS LTD. Vs M/S BHATIA ENGINEERING COMPANY	Ashim Vachhr	9811023217	28-02-24	1530	NA	Contested	NA	NA	Petition Under Section 34
26	SH. RAJEEV BANSAL	South	29, New Court Block-II	Commercial	OMP (COMM.)/23/2022	5-5-22	HI TECH PIPES LTD Vs INDIAN OIL CORPORATION	Fahad Imtiaz	9818208200	24-02-24	660	No	Contested	Not Filed	N.A.	Petition U/s 34 of A&C Act, 1996
			29, New Court Block-II	Commercial	OMP (COMM.)/25/2022	7-5-22	HI TECH PIPES LTD Vs INDIAN OIL CORPORATION	Fahad Imtiaz	9818208201	24-02-24	658	Yes	Contested	Not Filed	N.A.	U/o 37 R-1&2 CPC
			29, New Court Block-II	Commercial	CS (COMM)/221/2022	1-4-22	GABION TECHNOLOGIES INDIA PVT LTD Vs KEYSTONE INFRA PVT LTD	Dinesh Yadav	9811174067	09-02-24	679	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	CS (COMM)/250/2022	20-4-22	MR. SURAJ BIHANI Vs V K CHHABRA	Vineet Kaushik	8588957065	03-02-24	654	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	CS (COMM)/303/2022	7-5-22	RED CUBE DIGITAL MEDIA PRIVATE LIMITED Vs APL APOLLO TUBES LIMITED	Sabhajeet Singh Yadav	8375848527	06-02-24	640	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	CS (COMM)/373/2022	9-6-22	NEPTUNE AUTOMATIC PRIVATE LIMITED Vs CAPACITE ENGINEERING PRIVATE LIMITED	Ankur Singh	9811126091	15-02-24	616	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	CS (COMM)/482/2022	24-8-22	ASIF ALI KHAN Vs MANOJ KUMAR	Rajesh Mahendru	9810194135	20-02-24	545	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	CS (COMM)/725/2022	24-12-22	ENVISION EXIM PVT LTD Vs ROAD BUILDING INTERNATIONAL INDIA PVT LTD	Neha Rajoura	7428430122	13-02-24	416	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	OMP (COMM.)/15/2023	20-3-23	CENTRAL WAREHOUSING CORPORATION Vs M/S DEEN DAYAL	Varun Chugh	9988799877	07-02-24	324	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	OMP (COMM.)/32/2023	26-5-23	MANOHAR LAL CHAURASIA Vs CAPRI GLOBAL CAPITAL LTD.	Kapil Yadav	9811370721	17-02-24	267	Yes	Contested	Not Filed	N.A.	CPC
			29, New Court Block-II	Commercial	OMP (COMM.)/57/2023	3-10-23	DEVENDER KUMAR PACHORI Vs CNH INDUSTRIES CAPITAL INDIA PVT LTD THROUGH ITS CHAIR	R.K. Burman	9350520408	15-02-24	135	Yes	Contested	Not Filed	N.A.	CPC
			27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS (COMM)/128/2022	14-02-2022	M/S C P WORLD LINES PVT LTD Vs M/S AVANTIKA ELCON PRIVATE LTD	SH. VASTAVIK CHADHA	9818048384	27-02-2024	743	-	CONTESTED/DISMISSED
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL													
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	S (COMM)/825/2022 (TM)	8/23/22	SOLUTION PVT LTD Vs S	PUNEET BAJAJ	N/A	1/8/24	542	YES	Contested	--	--	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
					CS (COMM)/931/2022	9/9/22	S SH RAMAN SHARMA	SHIVENDRA VISHWAS	N/A	2/16/24	530	YES	Contested	--	--	
					CS/COMM/1139/2022	11/23/22	PUPINDER PAL SINGH VS MCD	VIKAS SHARMA	N/A	2/21/24	437	YES	Contested	--	--	
					CS/COMM/841/2023	9/16/23	SUNITA MALHOTRA VS SH. DHAN SINGH SAINI	RISHI VADHERA	N/A	2/3/24	140	YES	Contested	--	--	
					CS/COMM/91/2023	1/25/23	VSR SOLAR POWER P. LTD.VS M/S INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD.	ADITYA TEHRAN	N/A	2/3/24	377	YES	Contested	--	--	
					CS/COMM/935/2022	9/13/23	BANK OF BARODA VS REETA SALUJA	KALIMUR REHMAN	N/A	2/6/24	154	YES	Contested	--	--	
					CS/COMM/101/2023	1/28/23	CANARA BANK VS VINOD KUMAR	HU CHAUDHA	N/A	2/14/24	385	YES	Contested	--	--	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETITION U/S. 34	OMP (COMM)/14/2021	2/12/21	M/S BALAJI ENTERPRISES Vs M/S CENTRODURSTROY INDIA PVT LTD	SURESH KUMAR	1.0E+010	2/26/24	1109	NO	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/21/2022	12/20/21	PRAMOD JAIN Vs ISH CHAWLA PROPRIETOR OF M/S ISHRITA	SATISH SHARMA	9.8E+009	2/13/24	785	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/186/2020	7/22/20	ISH CHAWALA Vs PRAMOD JAIN	S.S. DAHIYA & NISHA DAHIYA	9.8E+009	2/13/24	1301	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/282/2020	10/12/20	SH ASHOK KUMAR MITTAL Vs SH AJAY BHARTI	ASHISH YADAV (P)	9.3E+009	2/17/24	1223	YES	Contested	--	--	
				COMMERCIAL SUIT	CS DJ/270/2021	3/12/21	M/S ALIVE FASHION GROUP Vs M/S STICHMATIC SHOECRAFT PVT LTD	A.K. SINGH & CO.	9.8E+009	2/23/24	1078	YES	Contested	--	--	
				COMMERCIAL SUIT	CS DJ/18/2020	1/7/20	M/S STTICHMATIV SHOECRAFTS PVT LTD Vs M/S ALIVE FASHION	A.K. SINGH & CO.	9.8E+009	2/23/24	1508	YES	Contested	--	--	
				COMMERCIAL SUIT	CS DJ/269/2021	3/12/21	M/S ALIVE FASHION GROUP Vs M/S STICHMATIC SHOECRAFTS PVT LTD	ARVIND KUMAR SHUKLA	9.8E+009	2/23/24	1078	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/394/2021	9/15/21	TEKNODOME INDIA PVT LTD Vs M/S AJAY GUPTA CO	AJIT JAIN (P)	8.1E+009	2/28/24	896	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/57/2021	1/23/21	M/S N.S. RATHORE HUF Vs M/S SAMTEL AVIONICS LIMITED	ANISH CHAWLA	1.0E+010	2/29/24	1132	YES	Contested	--	--	

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				COMMERCIAL SUIT	CS (COMM)/418/2021	9/15/21	SAMTEL AVIONICS LTD. AND ANR. Vs N.S. RATHORE HUF	SANJAY S. CHHABRA	810404147	2/29/24	897	YES	Contested	--	--		
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ 1448/18	9/26/18	M/S VELOCIS SYSTEM PVT LTD Vs. PUNJAB COMMUNICATIONS LIMITED	SH. KAUSTUBH SINHA, (P)	9.89E+009	2/5/24	1958	NO	Contested	--	--		
				COMMERCIAL SUIT	CS COMM 535/21	11/17/21	STAYA PARKASH AND BROTHERS PRIVATE LIMITED Vs. SOUTH DELHI MUNICIPAL CORPORATION	SH. ASEEM MEHROTRA (P)	9811062351	2/20/24	825	NO	Contested	--	--		
				COMMERCIAL SUIT	CS COMM 536/21	11/17/21	STAYA PARKASH AND BROTHERS PRIVATE LIMITED Vs. SOUTH DELHI MUNICIPAL CORPORATION	SH. ASEEM MEHROTRA (P)	9811062351	2/20/24	825	NO	Contested	--	--		
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/1327/2018	9/5/18	SEAGULL MARITIME AGENCIES PVT LTD Vs M/S RAMESH KUMAR AND COMPANY	NAMAN JOSHI	9.8E+009	2/17/24	1991	YES	Contested	--	--		
				COMMERCIAL CASE	CS (COMM)/170/2023	2/21/23	M/S CITY PRIDE BUILDCON PRIVATE LTD. Vs NATIONAL PROJECTS CONSTRUCTION	Nalin Tripathi	9.8E+009	2/13/24	357	YES	Contested	--	--		
				COMMERCIAL CASE	CS (COMM)/35/2020	1/14/20	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG	9.7E+009	2/24/24	1502	YES	Contested	--	--		
				COMMERCIAL CASE	CS (COMM)/36/2020	1/14/20	PUNJAB AND SIND BANK V/S. AMARINDER SINGH	VAIBHAV MIRG	9.7E+009	2/29/24	1507	YES	Contested	--	--		
33	MS NIRJA BHATIA	SOUTH-EAST	30	Commercial	472/2022	20.05.2022	ional society for small a	Mr. Sam Mathew	9.10E+009	07.02.2024	628	Nil	Dismissed	Nil	Nil		
				Commercial	405/2022	09.05.2022	Rajesh Narula Vs Municipal Corporation of Delhi	Mr. Vikas Sharma	9.81E+009	27.02.2024	655	Nil	Decreed	Nil	Nil		
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	OMP/COMM	OMP (COMM.)/23/2020	17-02-2020	SEEMA Vs KOTAK MAHINDRA PRIME LTD	---	---	24-02-2024	1468	yes	SET ASIDE	---	---		
				OMP/COMM	OMP (COMM.)/19/2021	05-04-2021	M/S ALPHA PRINTERS ETC. Vs M/S INTEC CAPITAL LIMITED	JALABH GUPTA	---	---	20-02-2024	1051	yes	DISMISSED ON MERITS	---	---	
				OMP/COMM	OMP (COMM.)/68/2022	17-12-2022	POONAM BASISTA Vs KOGTA FINANCIAL INDIA LTD	Jitin Singh	---	---	06-02-2024	416	yes	DISPOSED	---	---	
				Commercial Suit	CS (COMM)/1211/2022	17-12-2022	NTTISH NARULA (Proprietor) Vs Sh. K. Ganesh (Propreitor)	AMIT SHARMA	1.0E+010	16-02-2024	426	yes	DECREED	---	---		
				OMP/COMM	OMP (COMM.)/70/2023	27-07-2023	M/S GTL INFRASTRUCTURE LTD. Vs MR. ANAND GUPTA	Ankit Kumar	---	---	22-02-2024	210	yes	DISMISSED ON MERITS	---	---	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	416/2023	02.05.2023	VICKY KAPOOR (PROPRIETOR) VS SIMPLEX INFRASTRUCTURES	ANAND BHUSHAN	9312401165	03.02.2024	278	NO	DISPOSED OFF	NO	NO	
				OMP (COM)	78/2023	18.08.2023	WTC NOIDA DEVELOPMENT VS SUMAN KUMARI	TARUN SINGH	9.8E+009	2/8/24	175	NO	CONTEST / DISMISS	NO	NO	
				CS DJ	16/2021	07.01.2021	SURLON DUREL SPRING PROVATE LIMITED VS AFFINE STEELS PVT	MONOJ KUGARG	9811411861	22.02.2024	1142	NO	DISMISSED	NO	NO	
				OMP (COM)110/2019	110/2019	04.10.2019	SONA DEVI THROUGH LR GURDAYAL SINGH VS TRUE ZONE BULIDWELL PVT	MR NIRAJ SINGH	9.8E+009	23.02.2024	1604	NO	ALLOW	NO	NO	
				CS (COMM)	242/2019	19.08.2019	INSTITUTE OF GEOINFORMATICS VS INDIAN OIL CORPRATION	JAGDISH SINGH DHILON	9.9E+009	24.02.2024	1651	NO	DISMISSED	NO	NO	
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	12/2023	11-01-2023	PUNJAB NATIONAL BANK VS. MOHD. ASIF	SUDHIR KUMAR SINGH VS.J.K. SINHA	9868927179	22-02-2024	406	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	363/2022	26-11-2022	CANARA BANK VS. KESHAV DEV SHARMA	VIPIN VS. NITIN MITTAL & ORS.	-	24-02-2024	453	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	310/2022	10-10-2022	RAJEEV TIWARI VS. M/S UMANG TOWN PLANNER PVT.LTD.	PRADEEP SHARMA VS. MOHD. SHAMIM	-	15-02-2024	490	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	200/2020	29-10-2020	JAI DURGA TRADERS PVT.LTD.VS. RENU GUPTA	MUNISH CHOKER VS. MANOJ KUMAR	9873340929	27-02-2024	1213	YES	CONTESTED	NIL	NIL	
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS Comm	454/2019	25-11-2019	M/S SSR INTERNATIONAL VS TRIVENI ENGINEERING & INDUSTRIES LTD. & ORS.	B.P. SHUKLA	9810495101	16-02-2024	1541	YES	PARTLY DECREED	16-02-2024	ON THE SAME DAY	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	1/2023	03-01-2023	VIKAS GOEL VS MUNICIPAL CORPORATION OF DELHI	AMBARIN	8287138358	02-02-2024	395	YES	CONTESTED/ DECREED	No Execution filed till date	N/A	
				C.S. (COMM)	37/2023	12-04-2023	DINESH SHARMA VS IMRAN ZIA	RAKESH K. SHUKLA	9899454835	07-02-2024	301	YES	CONTESTED/ DECREED	No Execution filed till date	N/A	
				C.S. (COMM)	36/2021	26-03-2021	NDCON CONSTRUCTIONS VS M/S ASIAN CONSTRUCTION	JATIN SHARMA	9810222586	12-02-2023	1053	YES	CONTESTED/ DECREED	No Execution filed till date	N/A	
				C.S. (COMM)	88/2019	04-01-2019	ENDURANCE TECHNOLOGIES LTD. VS NITU KUMAR @SUSHIL KUMAR	PRAMOD KUMAR SINGH	981048101	20-02-2023	1873	YES	CONTESTED/ DISMISSED	N/A	N/A	
				C.S. (COMM)	52/2020	16-10-2020	INDIAN OVERSEAS BANK VS INDU DEVI MISHRA	PREM CHHETRI	9910817446	23-02-2024	1225	YES	CONTESTED/ DECREED	No Execution filed till date	N/A	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
				CS	160/2021	11-08-2021	RAJVEER BHARTI GOSWAMI VS PINTOO CHATURVEDI	MADHULIKA BHATNAGAR	9289072757	15-02-2024	918	N/A	CONTESTED/DISMISSED	N/A	N/A	
				MISC DJ	182/2023	17-05-2023	BHUPESH KUMAR VS JAYA DEVI	SANDEEP TYAGI	9811921208	06-02-2024	265	N/A	CONTESTED/DISMISSED	N/A	N/A	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 183/2022	03/09/2024	SHANDAR HAIDER PROP OF HARDMAN JEANS VS. FASHION BULL INDIA (RETAIL) PVT. LTD.	Sh. S.A. Khan,	9.81E+009	02/07/2024	700	YES	DISMISSED	EXECUTION	NO	
				CS(COMMERCIAL)	MISC. DJ 750/2023	10/12/2023	NEERAJ TEXTILE HUB VS. TIRILOK SINGH THEN PARTNER OF BABAJI GARMENTS	Sh. Manpreet Singh	9.96E+009	02/09/2024	120	YES	DECREED	EXECUTION	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 356/2022	05/27/2022	ALL WAYS LOGISTICS INDIA PVT LTD. VS. QUALITY NON WOVEN FABRIQ	Sh. Akshay Kumar	9.81E+009	02/14/2024	628	YES	DECREED	EXECUTION	NO	
				CS(COMMERCIAL)	CS (COMM.) 166/2023	03/24/2023	RAM RAJ TIWARI VS. DELHI URBAN SHELTER IMPROVEMENT BOARD	Sh. Kumar Suresh	9810137773	02/19/2024	332	YES	PARTLY ALLOWED	EXECUTION	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		57	Commercial	CS (COMM)/623/2022	09-11-2022	CANARA BANK Vs TIRUPATI	ANSHUMAN SRINIVAS	9990042641	06-02-2024	449	Yes	DECREED	Execution	nil	
			57	Commercial	CS (COMM)/449/2023	02-09-2023	VIJENDER SINGH TYAGI VS. SANGHVI	SATYENDRA KUMAR	9811161525	19-02-2024	170	Yes	DECREED	Execution	nil	
41	SH. SURENDER S. RATHI		303, New Court Building		CS (COMM)/358/2022	28-05-2022	M/S RAKMAN INDUSTRIES VS. SANGHVI	RAJESH KUMAR SINGH(P),		02-02-2024	615	Y	DECREED			
			303, New Court Building		CS (COMM)/728/2022	15-12-2022	PRISTINE LIFE SCIENCES VS. SANGHVI	SARBAB MALIK(P),		22-02-2024	434	Y	REJECTED			
			303, New Court Building		CS (COMM)/123/2023	13-03-2023	M/S LION JEANS Vs SH PASAR	SIDHANT DHINGRA(P),		05-02-2024	329	Y	DECREED			
			303, New Court Building		CS (COMM)/367/2023	24-07-2023	ANKUR KUMAR Vs M/S RAJESH	AMIT KUMAR(P),		02-02-2024	193	Y	DECREED			
			303, New Court Building		CS (COMM)/399/2023	07-08-2023	ADS SPIRITS PRIVATE LTD VS. SANGHVI	ABHISHEK KRISHNAI(P),		21-02-2024	198	Y	DECREED			
			303, New Court Building		CS (COMM)/441/2023	28-08-2023	SARAOGI SUPER SALES PVT	Varun Bedi(P),		07-02-2024	163	Y	DECREED			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
			303, New Court Building		CS (COMM)/559/2023	31-10-2023	M/S DABKA STONE CRUS	RAJEEV CHAUHAN(P),		23-02-2024	145	Y	DECREED			
			303, New Court Building		CS (COMM)/490/2023	27-09-2023	AGGARWAL CLOTH MERC	ANKIT KASHYAP(P),		21-02-2024	147	Y	DISMISSED			
42	SH. REETESH SINGH		C No 304 Sh. Reetesh Singh DJ (comm-04)		OMP(COMM)/20/2023		M/S DIVYA GUPTA VS AK LUMBAR PVT. LTD.	01-09-2023	MOHD. AZHAR	9910022880	01-02-2024	153	-	ALLOWED	Execution not filed till date	
					CS(COMM)/620/2022		YOGESH FABRIC VS AARTI COLLECTION	09-11-2022	PREM RATAN	9717703571	08-02-2024	456	-	DECREED	Execution not filed till date	
					CS(COMM)/391/2021		STANLEE INDIA POLYMERS VS SPIC CHEMICALS	09-10-2021	ANKUR JAIN	9818830028	14-02-2024	858	-	DECREED	Execution not filed till date	
					CS(COMM)/406/2021		S.R. ELECTRO VS DELTA ELECTRONICS	18-10-2021	ANURADHA DIXIT	9312411481	22-02-2024	857	-	DECREED	Execution not filed till date	
					CS(COMM)/307/2022		MOHIT JAIN VS DELHI DEVELOPMENT AUTHORITY	02-05-2022	G.L.VERMA	9891600120	26-02-2024	665	-	DECREED	Execution not filed till date	
43	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST														
44	SH.VINOD YADAV		316	Civil	CS/Comm./122/20	18.08.20	Meenakshi Garden and Gupha Restaurant	Amit Kr. And Rakesh Rathi	N.A	02.02.24	1263	Yes	R.R/Decreed	N.A	N.A	Civil Suit

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 487/2022	12.10.2022	UNION BSNK OF INDIA VS ANKUR SINGH	RAJEEV KUMAR PATHAK, AMRISH KUMAR	9899395409, 9868310983	03.02.2024	479	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 209/2023	25.04.2023	CANARA BANK VS M/S SURYA SHG AND ORS	BIJAY MOHNS GOSWAMI, NISHA SETHI SUDAN	9015893668, 7678557312	03.02.2024	284	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	ARBITRATION CASE	OMP COMM. 33/2022	04.11.2022	SHREE OM CORPORATION VS RBL BANK LTD.	ASHWANI, SACHIN KATYAL	9818140844, 9811250543	06.02.2024	459	NO	SET ASIDE	NIL	NIL	ARBITRATION U/S 34
			603	ARBITRATION CASE	OMP COMM. 34/2022	07.11.2022	VIRAL AGGARWAL VS M/S RBL BANK LTD.	RANDEEP PUNDIR, SACHIN KATYAL	9899629678, 9811250543	06.02.2024	456	NO	SET ASIDE	NIL	NIL	ARBITRATION U/S 34
			603	ARBITRATION CASE	OMP COMM. 35/2022	07.11.2022	NALIN INDUSTRIES VS RBL BANK LTD.	RANDEEP PUNDIR, SACHIN KATYAL	9810065268, 9811250543	06.02.2024	456	NO	SET ASIDE	NIL	NIL	ARBITRATION U/S 34
			603	Commercial Suit	CS COMM. 54/2022	14.02.2022	AMRITRAS INDIA VS M/S GODARA ROADWAYS P. LTD.	PURVESH BHUTTAN, BHAVESH KUMAR SHARMA	9818208200, 9313141665	17.02.2024	733	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 188/2019	20.11.2019	NAVEEN KUMAR SHARMA VS CARE HEALTH INDUSRANCE LTD.	BHANU KAUSHIK, PANKAJ SETHI	9810922297, 9811213768	21.02.2024	1554	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	ARBITRATION CASE	OMP COMM. 38/2022	19.11.2022	ANAND KUMAR SHARMA VS YES BANK LTD.	VIKAS SETHI, SACHIN KATYAL	9801788743, 9811250543	23.02.2024	461	NO	SET ASIDE	NIL	NIL	ARBITRATION U/S 34
			603	Commercial Suit	CS COMM. 4/2019	27.08.2018	ASHUTOSH RAZDAN VS NETCOM SOFTECH PVT. LTD.	SANJEEV KUMAR SHARMA, T.K.A PADMANABHAN	8826114343, 9818076566	24.02.2024	2007	NO	DISMISSED	NIL	NIL	RECOVERY SUIT
47	MS. SAVITA RAO/VIKAS DHULL, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 453/2022	22.09.2022	CANARA BANK VS VIKAS SHARMA	Ms. Vandana Bhatia	9810092257	08.02.2024	504	DECREED	NIL	NIL	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 224/2022	18.05.2022	M/S KAILASH TECHNOLOGY PVT. LTD VS M/S DIGITECH CALL SYSTEM PVT. LTD	Sh. AJAY KUMAR PANDEY	9312982075	17.02.2024	640	DECREED	NIL	NIL	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 57/2019	26.04.2019	M/S G V KNITS P LTD VS M/S HALLMARK INDUSTRIES	Sh. Suhail Khan,	9711190303	28.02.2024	1769	PLAINT RETURNED	NIL	NIL	Recovery Suit	
48	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	Commercial Suit	CS (Comm)/108/2023	02.03.2023	CANARA BANK VS ASHRA SHG & ORS	SH. BIJAYA MOHAN GOSWAMI	9015893668	29.02.2024	369	NA	CONTESTED-DECREE	NIL	NIL	
			614	Commercial Suit	CS (Comm)/107/2023	02.03.2023	CANARA BANK VS SWASTIK SHG & ORS	SH. BIJAYA MOHAN GOSWAMI	9015893668	29.02.2024	369	NA	CONTESTED-DECREE	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03		509	CS (COMM)	331/22	06.07.2022	SHAMIM AHMED VS M/S ADVANCE SERVICES PVT. LTD & ORS	VINOD TYAGI	30/12/1899	27.02.2024	606 DAYS		DISMISSED			